

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 7**  
**(IB)-856(PB)/2020**

**IN THE MATTER OF:**

Jones Lang Lasalle Property Consultants  
(India) Pvt. Ltd.

.... Applicant/petitioner

Vs.

Saha Infratech Pvt. Ltd.

.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**  
**Order delivered on 15.09.2020**

**PRESENT:**

For the Petitioner(s):-

**ORDER**

Hon'ble President is on leave. Accordingly, matter is adjourned to  
09.10.2020.

**(Nirmala Vincent)**  
**Court Officer**

15.09.2020  
Aarti Makker